

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 29.05.2020 (FRIDAY)**

**COURT - IV**

**11:15 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

## **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 918-919 of 2019 & I.A. No. 1131 of 2020	First Global Finance Pvt. Ltd. Vs. IVRCL Ltd.	Pushkar Sood	Rajiv Kapur-R2 Nirav Shah-RP
2.	Comp. App. (AT) (Ins) No. 461 of 2019	Chhattisgarh Distilleries Ltd. Vs. Dushyant Dave & Ors.  <b>With</b>	Anannya Ghosh	Anoop Prakash Awashti-R1 Jatin Kumar- R2&R4 Rajesh Kumar Gautam-R3
3.	Comp. App. (AT) (Ins) No. 613 of 2019	Abhay Vs. Dushyant Dave & Ors.	Akhil Sachar	Jatin Kumar-R2&4 Rajesh Gautam-R3 Prashant S Kenjale
4.	Comp. App (AT) (Ins) No. 715 of 2019	Savan Godiawala. Vs. G.Venkatesh babu & Ors.	Charu Bansal	Nitish Bandar-R1
5.	Comp. App. (AT) No. 249-250 of 2019	Asha Kiran. Vs. Union of India.  <b>With</b>	Sreenita Ghoshdastidar	Kasan Khanna
6.	Comp. App. (AT) No. 251-252 of 2019	AAkanksha Bawa. Vs. Union of India.	Sreenita Ghoshdastidar	Kasan Khanna
7.	Comp. App. (AT) No.323 of 2019	A Renuga Vs. Shar Theme Park Pvt. Ltd. & Ors.	Nishtha Khurana	K.V. Balakrishnan
8.	Comp. App (AT) No. 332 of 2019	R.D. Ramasamy & Anr. Vs. Madras Race Club & Anr.  <b>With</b>	D. Sreenivasan	Rohit Rajershi
9.	Comp. App. (AT) No. 367 of 2019	Dinesh Pujara & Ors Vs. Madras Race Club & Anr.	Pankhuri	Ajith S Ranganathan

**Copy to: -**

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**